

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Petition(s) for Special Leave to Appeal (Crl.) No(s). 779/2024

ABDUL SALAM @ SHANU & ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 18-09-2025 This petition was called on for hearing today.

For Petitioner(s) : Mr. Bharat Gupta, AOR

For Respondent(s) : Ms. Ruchira Goel, AOR
Mr. Sharanya Sinha, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Reply has already been filed by respondent No.1.

Ld. Counsel for the petitioner has filed an application seeking substituted service through paper publication on respondent No.2. Newspapers mentioned in the application are "Hindustan Times", English language and "Dainik Jagran", Hindi language. Application is hereby allowed. Four weeks' time is granted to file proof of publication.

In the above application, request has also been made to serve respondent No.2 through local S.H.O. as well as through his Ld. counsel appearing before the Trial Court. Allowed. It has been submitted by Ld. Counsel for the petitioner that

contd...

particulars of the S.H.O as well as Ld. counsel has also been mentioned in the application. Let Registry to issue notice immediately to respondent No.2.

List again on 10.11.2025.

rd

SUJATA SINGH
Registrar